

Sl. No.	Bank Name	March 2014	Sept. 2014
32.	ING Vysya Bank Ltd.	263	270
33.	Jammu & Kashmir Bank Ltd.	783	2,152
34.	Karnataka Bank Ltd.	836	1,092
35.	Karur Vysya Bank Ltd.	279	481
36.	Lakshmi Vilas Bank Ltd.	546	511
37.	Nainital Bank Ltd.	61	74
38.	Ratnakar Bank Ltd.	78	95
39.	South Indian Bank Ltd.	433	553
40.	Tamilnad Mercantile Bank Ltd.	428	387
41.	Axis Bank Ltd.	2,760	3,219
42.	DCB Bank Ltd	138	169
43.	HDFC Bank Ltd.	2,738	3,140
44.	ICICI Bank Ltd.	9,339	10,097
45.	IndusInd Bank Ltd.	621	655
46.	Kotak Mahindra Bank Ltd.	1,059	1,165
47.	Yes Bank Ltd.	175	222
<b>Private Sector Banks</b>		<b>22,738</b>	<b>26,571</b>

*Source:* RBI-Off-site returns as reported by banks, domestic operations

#### Assessment of tax forgone due to DTAT

1002. SHRI T.K. RANGARAJAN: Will the Minister of FINANCE be pleased to state.

(a) the total tax collected from Foreign Direct Investment (FDI) in companies for the past three years;

(b) whether there is any assessment about tax forgone due to Double Taxation Avoidance Treaty (DTAT); and

(c) if so, the total amount forgone for the past three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) No separate statistics for tax collected from Foreign Direct Investment in companies are being maintained.

(b) No assessment about tax forgone due to Double Taxation Avoidance Treaty has been made.

(c) Does not arise in view of (b) above.

#### **Setting up of incubation fund for job growth**

1003. SHRI BAISHNAB PARIDA: Will the Minister of FINANCE be pleased to state:

(a) whether it is proposed to set up ₹ 10,0000 crore incubation fund to give thrust on more jobs in the country;

(b) if so, the details thereof;

(c) whether this has since been launched; and

(d) if so, how far has it addressed this issue?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) No such proposal is under consideration at present.

(b) to (d) Do not arise.

#### **Restructuring of PSBs**

1004. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government feels the need to restructure the Public Sector Banks (PSBs) in India;

(b) if so, the details thereof;

(c) whether Government is planning to move all PSBs into a holding company which is then managed with an objective to make these banks perform like private sector banks;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) to (e) The Government is conscious of the need to restructure the Public Sector Banks in India.